

Dated : 29.06.2005. C.P. No.: 36/2005.

CP 36/2005
For orders
on 29/6/05

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None for the applicant.

This C.P. has been filed with the allegation that the order passed by the Tribunal in O.A. 41/2001 has not been complied with.

Issue notice returnable in six weeks. Personal appearance for the time being will not be necessary.

List the case on 12.08.2005.

Anand Kumar
(ANAND KUMAR BHATT)
MEMBER (A).

Raj
(S. R. SINGH)
VICE-CHAIRMAN

os*

Dated: 12-8-2005 (5)

None for the applicant.
Respondents by Shri V. S. Marukar.

*Shri Marukar seeks time
to file reply to C.P. Time granted.*

List the case on 29-9-2005.

Sir
(Muazzafar Hussain)
m (J)

Agarwal
(A. C. Agarwal)
VC

16/07/2005